

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) Yes Sir.

(b) to (d) No Soviet buying delegation is reported to have visited India in the recent past. However, it is understood that a Soviet delegation under Mr. Y. P. Volkov, Chief of Import Department, Ministry of Foreign Trade (USSR) has arrived in India on November 21, 1983. Details regarding the composition of the delegation and the conduct of business will be known later.

(c) Whenever any issues arise with respect to trade with the USSR, the matter is suitably taken up by the Government at the appropriate level,

V.G. Rajadhyaksha Committee set up by I.D.B.I.

960. SHRI BISWA GOSWAMI: Will the Minister of FINANCE be pleased to state;

(a) whether Government have decided to wind up the V. G. Rajadhyaksha Committee set up by the Industrial Development Bank of India (IDBI) to examine various aspects of Institutional share-holdings in the private sector;

(b) if so, what are the reasons therefor;

(c) whether the Committee has submitted any reports so far; and

(d) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

961. [Transferred to the 7th December, 1983.]

Revision of Pay and allowances of LIC Class I Officers

962. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the present stage of negotiations between the L.I.C. Class I Officers and the Government/Corporation regarding revision of their salary/allowance structure;

(b) whether Government have decided to postpone the revision till the restructuring of L.I.C. is completed;

(c) whether Government are aware of the demoralisation in the ranks of the L.I.C. and the consequent impact on the efficiency and performance of the Corporation because of this long standing problem; and

(d) if so, whether Government propose to settle this matter expeditiously?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY): (a) to (d) Revised pay scales had once been offered to the Class I officers of the LLC. in 1980. The same were not accepted. Despite this, however, the officers have been given *ad hoc* grants and reliefs on more than one occasion, keeping the overall interest of the Corporation in view. Since the amendment to the L.I.C. Act, 1981; the power to frame regulations governing the terms and conditions of services of the employees of the L.I.C. rests with the Government. Action in granting increases in D.A. etc. to officers has been challenged in the Supreme Court and the matter is *sub jridice*.

गांवों में राष्ट्रीयकृत बैंकों की शाखाओं का खोला जाना

963. श्री जगदम्बी प्रसाद यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक राष्ट्रीयकृत बैंक ने विभिन्न राज्यों में गांवों में कितनी कितनी शाखाएं खोली हैं ;